

*Friday,  
28th October, 1904*

**ABSTRACT OF THE PROCEEDINGS**

**OF THE**

**Council of the Governor General of India,**

**LAWS AND REGULATIONS**

**Vol. XLIII**

**Jan.-Dec., 1904**

ABSTRACT OF THE PROCEEDINGS  
OF  
THE COUNCIL OF THE GOVERNOR GENERAL OF INDIA  
ASSEMBLED FOR THE PURPOSE OF MAKING  
LAWS AND REGULATIONS

1904

VOLUME XLIII



Published by Authority of the Governor General.



CALCUTTA  
PRINTED BY THE SUPERINTENDENT OF GOVERNMENT PRINTING, INDIA,  
1905

*Proceedings of the Council of the Governor General of India, assembled for the purpose of making Laws and Regulations under the provisions of the Indian Councils Acts, 1861 and 1892 (24 & 25 Vict., c. 67, and 55 & 56 Vict., c. 14).*

---

The Council met at the Viceregal Lodge, Simla, on Friday, the 28th October, 1904.

**P R E S E N T :**

His Excellency Baron Amptill, G.C.S.I., G.C.I.E., Viceroy and Governor General of India, *presiding*.

His Excellency General Viscount Kitchener of Khartoum, G.C.B., O.M., G.C.M.G., Commander-in-Chief in India.

The Hon'ble Sir E. FG. Law, K.C.M.G., C.S.I.

The Hon'ble Sir A. T. Arundel, K.C.S.I.

The Hon'ble Mr. H. Erle Richards.

The Hon'ble Mr. J. P. Hewett, C.S.I., C.I.E.

The Hon'ble Lieutenant-Colonel J. A. L. Montgomery, C.S.I.

**INDIAN STAMP (AMENDMENT) BILL.**

The Hon'ble SIR EDWARD LAW moved that the Report of the Select Committee on the Bill further to amend the Indian Stamp Act, 1899, be taken into consideration.

The motion was put and agreed to.

The Hon'ble SIR EDWARD LAW moved that the Bill, as amended, be passed.

The motion was put and agreed to.

**SEA CUSTOMS (AMENDMENT) BILL.**

The Hon'ble SIR EDWARD LAW moved that the Bill to repeal certain words in the Sea Customs Act, 1878, be taken into consideration.

The motion was put and agreed to.

SEA CUSTOMS.

[*Sir Edward Law.*]

[28TH OCTOBER, 1904.]

The Hon'ble SIR EDWARD LAW moved that the Bill be passed.

The motion was put and agreed to.

The Council adjourned *sine die*.

SIMLA;  
The 28th October, 1904. }

J. M. MACPHERSON,  
*Secretary to the Government of India,*  
*Legislative Department.*